

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Cr1.MP Nos.15280-283/2011 in
Petition(s) for Special Leave to Appeal (Cr1) No(s).4698-4701/2011

(From the judgement and order dated 17/06/2011 and 25/05/2011 in
CRLMP No. 1/2011 & CRLMP No. 2/2011 & CRLOP No. 9550/2011 & CRLOP
No. 9551/2011 of The HIGH COURT OF MADRAS)

DEEPAK SHYAMLAL BACHANI & ANR. Petitioner(s)

VERSUS

SR.INTELL.OFFICE DIR.OF REV.INT.,CHENNAI Respondent(s)

(for stay of arrest)

09/08/2011 These Petitions were called on for mentioning today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU
HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

For Petitioner(s) Mr. Nikilesh Ramachandran,Adv.(Not present)

For Respondent(s)

The Court made the following
O R D E R

None appeared for the petitioners.

Being criminal case, list on the notified date.

(Parveen Kr. Chawla)
Court Master

(Indu Satija)
Court Master